#### GOVERNMENT OF INDIA MINISTRY OF AYUSH

#### LOK SABHA UNSTARRED QUESTION NO.4983 TO BE ANSWERED ON 1<sup>ST</sup> APRIL, 2022

#### NATIONAL AYUSH MISSION

### 4983. SHRI KRIPANATH MALLAH: SHRIMATI JASKAUR MEENA: SHRIMATI RAJASHREE MALLICK:

Will the Minister of **AYUSH** be pleased to state:

(a) the objectives and salient features of National AYUSH Mission (NAM);

(b) the total amount of funds sanctioned, allocated and utilized under the NAM during the last three years and the current year, State/UT-wise including Assam along with the details of the targets set and its achievements made so far;

(c) whether the Government proposes to set up/ upgrade AYUSH hospitals and dispensaries across the country and if so, the details thereof, State/UT-wise including Assam and Odisha;

(d) the details of the estimated funds required for this purpose and the time by which these are likely to be upgraded; and

(e) whether homeopathy has been included under the National Ayush Mission (NAM) and if so, details thereof?

#### ANSWER THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

(a) The objectives and salient features of the National AYUSH Mission (NAM) are furnished in **Annexure-I.** 

(b) Under NAM, the funds sanctioned/approved, allocated/central share released and expenditure/utilization reported by the State/UT Governments during the last three years and the current year, State/UT-wise including Assam is furnished at **Annexure-II.**Under the Centrally Sponsored Scheme of National AYUSH Mission, the grant-in-aid has been provided to State/UT Governments as per the proposals reflected in their State Annual Action Plans (SAAPs) based on their priority, need and as per the schematic provisions. Therefore, State-specific year-wise

targets are not set up by the Central Government. However, the major activities supported to States/UTs and major activities supported to Assamunder the National AYUSH Mission during the last three years and the current year are furnishedin**Annexure-III**.

(c) & (d) Public Health being a State subject, to set up / upgrade AYUSH hospitals and dispensaries across the country including Assam and Odisha comes under the purview of respective State/UT Governments. However, under NAM, there are provisions for setting up of up to 50 /30 /10 beddedintegrated AYUSH Hospitals, upgradation of existing standalone Government AYUSH Hospitals, upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries and Construction of building to establish new AYUSH Dispensary. Under NAM, status of grants approved for integrated AYUSH hospitals, upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries and Construction of building to establish new AYUSH Dispensary. Under NAM, status of grants approved for integrated AYUSH hospitals, upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries as per the proposals received from State/UT Governments through State Annual Action Plans (SAAPs) is furnished at **Annexure-IV**. Since implementation comes under the purview of States/UT Government, no time line has been fixed by Central Government to complete establishment/upgradation of each of these hospitals/dispensaries.

(e) The Centrally Sponsored Scheme of the National AYUSH Mission envisages the strengthening and improving all AYUSH systems of healthcare including Homoeopathy. The grant-in-aid has been provided to State/UT Governments for strengtheningAYUSH System including Homoeopathy as per the proposals reflected in their State Annual Action Plans (SAAPs) based on their priority need and as per the schematic provision.

# Objectives and Salient features of Centrally Sponsored Scheme of National AYUSH Mission (NAM)

#### 1. Objectives:

- a. To provide AYUSH health care services throughout the country by strengthening and improving AYUSH health care services.
- b. To establish a holistic wellness model through AYUSH Health and Wellness Centres focusing on preventive and promotive health care based on AYUSH principles and practices, to reduce the disease burden and out of pocket expenditure.
- c. To provide informed choice to the needy public through co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs) resulting in medical pluralism.
- d. To emphasize the role of AYUSH in Public Health as per NHP 2017.
- e. To enhance and strengthen the infrastructure of AYUSH educational institutions.

#### 2.Salient features:

The National AYUSH Mission (NAM) inter-alia makes provision for the following:-

(i)AYUSH Health & Wellness Centres under Ayushman Bharat

(ii) Co-location of AYUSH facilities at PHCs, CHCs and DHs

(iii) Upgradation of existing standalone Government AYUSH Hospitals

(iv) Upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary

(v) Setting up of upto 10/30/50 bedded integrated AYUSH Hospitals

(vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals

(vii) AYUSH Public Health Programmes:-

- a) National Program for Prevention and Management of Osteoarthritis & other Musculoskeletal Disorders
- b) Integration of AYUSH with National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS)
- c) SUPRAJA: AYUSH Maternal & Neo-natal Intervention
- d) VAYO MITRA: AYUSH Geriatric Healthcare Services
- e) AYURVIDYA: Healthy lifestyle through AYUSH for School Children

- f) AYUSH Mobile Medical Unit
- g) KARUNYA: AYUSH Palliative Services
- h) National Programme on AYUSH for Morbidity Management and Disability Prevention (MMDP) of Lymphatic Filariasis (Lymphoedema)

(viii) Behaviour Change Communication (BCC)/Information Education and Communication (IEC)

- (ix) Mobility support at State and District level
- (x) AYUSH Gram

Flexible components with provision for the following activities:

- a. Yoga Wellness Centres
- b. Tele-medicine
- c. Sports Medicine through AYUSH
- d. Reimbursement of Testing charges
- e. IEC activities
- f. Training and capacity building for teaching staffs, Medical Officers and other paramedical staffs working in the educational institution and AYUSH Hospitals/Dispensaries.
- g. To meet the mitigation and restorative activities of natural calamities including outbreak of epidemics/pandemics. This is also relevant in the present scenario of COVID-19 pandemic.
- h. Incentive to frontline workers of AYUSH:- Multiple AYUSH activities are being added and various AYUSH public health programs can be implemented only by effective community outreach by frontline health workers. Therefore, provision for need based engagement of frontline workers of AYUSH may be provided in public health programs. State may provide the incentive as per local criteria.
- i. In AYUSH Dispensaries, wherever posts have been created but lying vacant due to administrative reasons, the States/UTs may propose 01 AYUSH Medical Officer & 01 Pharmacist for maximum limit upto 2025-26 or till the posts are filled up whichever is earlier on a need basis.
- j. Support for HMIS and DBT tracking system- As per the direction of Direct Benefit Transfer Mission, it is required to monitor the benefits being provided to beneficiaries in the States/UTs.
- k. States/UTs may propose activities to meet local needs & requirements and Pilot innovation for AYUSH system.
- 1. Accreditation of AYUSH Healthcare facilities by accreditation agencies like National Accreditation Board Hospitals and Healthcare providers (NABH) or similar accreditation standards.

### The status of funds sanctioned/approved, allocated/central share released and expenditure/utilization reported by the State/UT Governments during the last three years and the current year, State/UT-wise including Assam

SI.	Name of		2018-19			2019-20			2020-21			2021-22	
No.	States/UTs	sanctioned/appro ved	allocated/Central Share released	Expenditure reported by the State/UT Govt.	sanctioned/appro ved	allocated/Central Share released	Expenditure reported by the State/UT Govt.	sanctioned/appro ved	allocated/Central Share released	Expenditure reported by the State/UT Govt.	sanctioned/appro ved	allocated/Central Share released	Expenditure reported by the State/UT Govt.
1	Andaman & Nicobar Islands	317.89	317.89	317.89	365.42	365.42	213.48	251.81	251.81	54.05	432.23	296.06	0.00
2	Andhra Pradesh	2133.6 8	1280.21	555.33	3167.66	1900.59	2.84	642.34	385.40	0.00	0.00	0.00	0.00
3	Arunachal Pradesh	608.75	547.84	507.11	425.92	383.33	84.76	753.43	678.09	40.86	774.82	180.85	0.00
4	Assam	820.36	738.33	654.51	1779.25	1601.32	710.52	385.72	347.15	167.22	2842.32	0.00	0.00
5	Bihar	0.00	0.00	0.00	4435.50	2661.30	62.18	860.89	516.54	26.60	8588.23	1686.08	0.00
6	Chandigarh	52.55	52.55	52.55	0.00	0.00	0.00	195.81	195.81	63.81	338.05	10.35	0.00
7	Chhattisgar h	1778.1 1	1066.87	1048.8 7	0.00	0.00	0.00	4485.11	2691.0 7	2080.5 0	4045.76	234.48	0.00
8	Dadra & Nagar	0.00	0.00	0.00	63.85	63.85	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Haveli and Daman & Diu	72.01	72.01	12.75	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Goa	244.83	146.90	133.14	197.75	118.65	85.32	109.98	65.99	32.86	661.05	218.99	0.00
11	Gujarat	2934.7 6	1760.86	1498.6 0	3716.15	2229.69	1131.73	406.69	244.01	127.71	3112.84	0.00	0.00
12	Haryana	2002.2 7	1201.36	1131.2 0	3832.46	2299.48	2094.70	5057.37	3034.4 2	1079.7 5	2589.24	647.70	20.54
13	Himachal Pradesh	2118.9 0	1907.01	1644.9 2	2273.21	2045.89	1212.05	549.93	494.94	381.69	2487.45	1261.80	0.00
14	Jammu & Kashmir	1329.7 0	1196.73	1119.1 9	2053.93	1848.54	1621.31	2539.72	2285.7 5	1512.5 4	1598.20	953.51	576.40
15	Jharkhand	0.00	0.00	0.00	2537.19	1522.31	0.00	0.00	0.00	0.00	6634.31	1309.77	0.00
16	Karnataka	4480.5 2	2688.31	1966.1 8	2986.18	1791.71	1409.17	3640.62	2184.3 7	1567.1 5	4345.34	1169.66	0.00
17	Kerala	4329.7 3	2597.84	2185.8 0	2567.56	1540.54	1162.34	3895.98	2337.5 9	1893.0 9	3462.13	634.07	466.14
18	Ladakh	0.00		0.00	0.00		0.00	0.00		0.00	749.82	187.45	
19	Lakshadwe ep	0.00	0.00		426.88	426.88	381.22	19.61	19.61	5.17	100.40	39.16	20.44
20	Madhya Pradesh	4715.2 1	2829.13	2544.3 4	6687.25	4012.35	3298.00	9347.72	5608.6 3	2045.7 7	7350.66	2479.60	0.00

21	Maharashtr	0.00		0.00	7181.07		1009.23	0.00	0.00	0.00	0.00	0.00	0.00
	а		0.00			4308.64							
22	Manipur	1368.0 9	1231.23	994.49	1007.86	907.08	600.50	635.24	571.72	170.57	514.80	170.04	0.00
23	Mizoram	803.04	722.74	713.28	221.68	199.51	127.94	730.80	657.72	112.73	289.98	259.08	0.00
24	Meghalaya	0.00	0.00	0.00	386.90	348.21	281.41	275.52	247.97	0.00	2237.83	609.78	0.00
25	Nagaland	1023.1 9	920.87	920.87	1056.20	950.58	950.58	1394.32	1254.8 9	279.38	1032.34	232.27	0.00
26	Odisha	1787.8 9	1072.73	288.55	1210.16	726.10	208.36	1194.40	716.64	25.44	3314.36	1075.38	0.00
27	Puducherry	445.52	445.52	432.05	238.42	238.42	205.47	79.45	47.67	37.57	1338.73	123.97	15.16
28	Punjab	62.42	37.45	0.00	1925.82	1155.49	11.61	149.62	89.77	0.00	1450.09	527.28	0.00
29	Rajasthan	5036.9 6	3022.17	2128.9 4	3312.66	1987.60	578.92	3794.00	2276.4 0	355.62	7884.95	3189.00	0.00
30	Sikkim	300.35	270.32	237.43	367.33	330.59	293.02	387.24	350.44	155.04	220.70	49.65	0.00
31	Tamil Nadu	3877.1 8	2326.31	2112.3 8	3323.19	1993.91	1502.35	1027.63	616.58	0.00	4778.76	1631.45	0.00
32	Telangana	1150.6 0	690.36	266.89	1556.97	934.18	54.34	0.00	0.00	0.00	5220.42	3132.25	0.00
33	Tripura	742.97	668.67	594.50	0.00	0.00	0.00	300.09	270.08	0.00	476.52	138.71	47.10
34	Uttar Pradesh	19756. 92	11854.1 5	11459. 30	13206.1 5	7923.69	6547.09	17289.7 6	10373. 86	7358.5 9	57592.44	7910.94	5353.3 4
35	Uttarakhan d	1878.0 9	1690.28	1079.0 6	917.04	825.34	554.29	729.40	656.46	288.45	3607.28	2622.50	0.00
36	West Bengal	3820.7 0	2292.42	1828.7 3	3082.90	1849.74	769.29	412.24	247.35	0.00	5555.94	2118.05	18.53
	g	69993.	45649.0	38428.	76510.4	49490.9	27164.0	61542.4	39718.	19862.	145627.9	35099.8	6517.6
	Total	17	4	84	9	17	25	4	70	16	9	8	5

# (i) The status of major activities supported to States/UTs under NAM during the last three years and the current year

(i) 35 units supported for setting up of up to 50 bedded Integrated AYUSH hospitals

(ii) 130AYUSH Hospitals and 1648 AYUSH dispensaries have been supported for Up-gradation of infrastructure and other facilities

(iii) 1625Primary Health Centres (PHCs), 525Community Health Centres (CHCs) and 217District Hospitals (DHs) have been supported under co-location for recurring assistance of medicines and contingency on an average in each year

(iv) 556AYUSH Hospitals and 11836 AYUSH dispensaries have been supported for supply of essential AYUSH medicines on an average in each year.

(v) 3 units supported for establishment of New AYUSH Educational Institutions

(vi) 15 Under-Graduate and 8 Post-Graduate AYUSH Educational Institutes have been supported for Upgradation of infrastructure, Library and other things

(vii) 11 ASU & H Pharmacies and 5 Drug Testing Laboratories have been supported for strengthening.

(viii) 1296 Yoga Wellness Centres have been supported.

(ix) 7513 AYUSH Health & Wellness Centres have been supported.

(x) 406 AYUSH Gram units have been supported.

## (ii) The status of major activities supported under NAM during the last three years and the current year in Assam

- (i) 49 AYUSH Health & Wellness Centres have been approved.
- (ii) 2upto 50 bedded Integrated AYUSH Hospitals at Goalparaand Majuli have been supported.
- (iii) 3 Under Graduate AYUSH Educational Institutes have been supported for upgradation.
- (iv) 70 Yoga & Wellness Centers have been supported.

(v) 36 PHCs, 11 CHCs and 22 DHs have been supported under co-location for recurring assistance of medicines and contingency.

(i) State/UT wise grants approved for setting up of integrated AYUSH Hospital under
NAM from 2014-15 to 2021-22

Sl. No.	State/UT	Location	Amount approved (Rs. in lakhs)
1.	Andaman Nicobar Islands	Port Blair	107.40
0		Kakinada	792.309
2.	Andhra Pradesh	Visakhapatnam.	331.367
3.	Aggom	Goalpara	900.00
3.	Assam	Majuli	890.00
4.	Bihar	Patna	302.695
5.	Chandigarh	Chandigarh	400.00
		Champa	255.50
		Mahasamund	255.50
		Koria	255.50
-		Korba	255.50
6.	Chhattisgarh	Kanker	255.50
		Narayanpur	255.50
		Bijapur	255.50
		Dantewada	255.50
7		North Goa.	464.29
7.	Goa	South Goa	464.29
8.	Haryana	Hisar	675.34
<u>o.</u> 9.	Himachal Pradesh	Kullu	150.00
9.	Timachai Fladesii	Mandi	25.00
		Kishtwar	300.00
		Kupwara	516.383
10.	Jammu & Kashmir	Bilawar	379.575
		Kulgam	316.383
		Samba	100.00
11.	Jharkhand	Ranchi	600.00
12.	Karnataka	Gadag	900.00
12.	Kainataka	Mangalore	900.00
13.	Kerala	Chalakudy, Thrissur	300.63
15.	Kelala	Mattannur, Kannur	533.33
14.	Lakshadweep	Kavaratti	195.80
		Nandurbar	425.00
15	Maharashtra	Sindhudurg	425.00
15.	Maharashtra	Pune	425.00
		Ahmadnagar	425.00
16.	Manipur	Moreh, Chandel District	621.00
10.		Churancandpur	621.00

		KwakeithelKonjengLeikai	393.59
		Keirao AC, Imphal East District	637.80
		Bhopal	700.00
		Indore	400.00
		Narsinghpur	600.00
17.	Madhya Pradesh	Chitrakoot	300.00
		Mandleshwar	199.751
		Balaghat	50.00
		Sehore	50.00
10		Sohra (Cherapunje), CHC, East Khasi	1087.568
18.	Meghalaya	Hills	
10		RiBhoi District	675.00
19.	Mizoram	Aizwal	69.609
		Noklak, Tuensang District	896.044
20.	Nagaland	Razha, Chedema	1019.16
20.	Tuguland	Sapangya (Chungtia)	201.676
		Yachem, Longleng	100.00
		Dhenkanal	800.00
21.	Odisha	Behrampur	300.00
		Balasore	100.00
22.	Puducherry	Villanur	1051.6
<i>LL</i> .	1 uduchen y	Yanam	975.00
23.	Punjab	Moga	650.00
23.	1 ulijaŭ	DayalpurSodhiaZirakpur	650.00
		Bhilwara	450.00
		Ajmer	450.00
24.	Rajasthan	Churu	450.00
27.	Rajastilali	Bikaner	450.00
		Jaipur	436.00
		Sikar	450.00
25.	Sikkim	Kyongsa, West Sikkim	959.468
		Theni	733.33
26.	Tamil Nadu	Thiruvannamalai	733.33
		Pudukkottai	400.00
		Anantgiri, Vikarabad, RangareddyDistt.	600.00
27.	Tolongono	Bhupalpalli (V&M),	300.00
21.	Telangana	JayashankarBhupalpalli District.	500.00
		Siddipet Head Quarters	300.00
		Paradise Chowmuhani, Agartala	569.33
28.	Tripura	Belonia	272.26
	Uttar Pradesh	Bulandshahar	900.00
•		Bilhour, Kanpur	900.00
29.		West Katli, Lucknow	900.00
		Badrasi, Varanasi	900.00

		NawabGanj, Bareilly	900.00
		Basti	900.00
		SirathuKaushambi	900.00
		Sonbhadra	900.00
		OraiJalaun	900.00
		SantKabir Nagar	900.00
		Saharanpur	900.00
		Deoria	900.00
		Lalitpur	900.00
		Amethi	900.00
		Kanpur Dehat	900.00
		Firozpur, Balia District	900.00
		Raebareli	726.64
		Baghpat	727.35
		Fatehpur	775.35
		Shravasti	212.925
		Unnao	212.925
		Hardoi	265.00
		Gorkhpur	265.00
		Sambhal	265.00
		Haldwani	556.61
30.	Uttarakhand	Jakhnidhar, Tehri	300.00
		Tanakpur, Champawat	300.00
		Tapsikhata, Alipurduar District	900.00
31.	West Bengal	PaschimMidnapore	900.00

### (ii) State/UT wise grants approved for upgradation of existing standalone Government AYUSH Hospitals and upgradation of existing Government/Panchayat/ Government aided AYUSH Dispensaries

(Rs. in lakhs)

		Upgra	dation of AY	USH H	ospitals	Upgradation of AYUSH Dispensaries				
Sl. No.	Name of States/UTs	No. of Recurring Units	Amount approved	No. of Non- Recurring Units	Amount approved	No. of Recurring Units	Amount approved	No. of Non- Recurring Units	Amount approved	
1.	Andaman& Nicobar Islands	8	353.68	1	75.00	0	0.00	0	0.00	
2.	Andhra Pradesh	22	79.20	10	188.00	393	39.30	23	130.00	
3.	Arunachal Pradesh	3	86.94	1	5.20	0	0.00	0	0.00	

4.	Bihar	0	0.00	0	0.00	10	1.00	10	100.00
5.	Chandigarh	6	31.20	0	0.00	38	3.80	29	196.93
6.	Chhattisgarh	13	53.60	18	244.50	1389	138.90	257	3002.46
7.	Dadra & Nagar Haveli	0	0.00	0	0.00	4	0.40	1	8.00
8.	Daman & Diu	5	81.39	3	6.24	0	0.00	0	0.00
9.	Delhi	4	231.11	4	9.00	0	0.00	0	0.00
10.	Gujarat	182	580.80	4	250.00	2315	231.50	20	400.00
11.	Haryana	4	39.04	2	78.50	1251	147.50	1136	1404.90
12.	Himachal Pradesh	52	73.55	105	409.35	1349	127.40	1334	602.90
13.	Jammu & Kashmir	49	284.26	4	100.00	3993	382.68	35	350.00
14.	Karnataka	717	6199.58	15	1125.00	0	0.00	0	0.00
15.	Kerala	962	6362.34	74	2356.30	3003	300.30	39	689.30
16.	Lakshadweep	2	39.88	1	29.26	0	0.00	8	28.00
17.	Madhya Pradesh	23	110.40	32	845.00	0	0.00	140	2800.00
18.	Maharashtra	0	0.00	0	0.00	711	71.10	0	0.00
19.	Manipur	6	157.80	2	141.00	5	4.50	2	35.00
20.	Mizoram	7	108.22	0	0.00	0	0.00	0	0.00
21.	Meghalaya	2	41.98	0	0.00	3	15.60	3	120.00
22.	Nagaland	0	0.00	0	0.00	0	0.00	4	80.00
23.	Odisha	37	181.29	2	85.00	2369	236.90	56	1120.00
24.	Puducherry	5	11.00	0	0.00	19	2.10	7	7.00
25.	Punjab	23	164.50	0	0.00	10	1.00	10	61.74
26.	Rajasthan	701	207.75	11	152.50	20422	1959.70	868	7252.69
27.	Sikkim	1	39.11	0	0.00	0	0.00	0	0.00
28.	Tamil Nadu	8	32.30	2	95.00	0	0.00	0	0.00
29.	Telangana	30	235.78	4	300.00	81	52.30	57	615.00
30.	Tripura	12	86.66	2	333.82	118	7.65	8	160.00
31.	Uttar Pradesh	0	0.00	12	900.00	645	64.50	572	11347.97
32.	Uttrakhand	65	81.14	0	0.00	648	119.40	0	0.00
33.	West Bengal	0	0.00	1	400.00	3001	375.40	284	1623.00